## NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 20.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 249/16	TP 97/17	For compliance of office objections raised by registry	433( e)	Inter freight Forwarders Pvt. Ltd. Mumbai Vs Karuturi Global Ltd.

SL. NAME (IN CAPITAL) SIGNATURE NO. & PHONE NUMBER REPRESENTATION TO WHOM HARIUPADILHAMA

OD. REPRESENTATIVE 1 CARUTURI & WORLD LAD 163774570

LAKIHME MENON

Petitioner

For C. K Nandakumar

Law Chambers

Counsel for petitioner company is present. Representative of respondent company is present. He requested time for filing objections. Counsel for respondent is absent.

List it finally on 20.10.2017.

MEMBER (J)

MEMBER (T)

Lakermi